

surprise visits to FPS, and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN) (a) and (b) It is reported by Delhi Administration that a few instances of malpractices came to their notice and Departmental action was initiated against defaulting fair price shop owners

Wheat and rice distributed through fair price shops are checked by FCI officials for conformity to quality standards before delivery to fair price shops by Delhi State Civil Supplies Corporation

The Food and Civil Supplies Department, Delhi Administration conducts regular and surprise checks to minimise malpractices by fair price shop owners. A control room has been set up by them for receiving complaints

(c) Yes, Sir

(d) and (e) Yes, Sir Field staff of Delhi Administration undertake frequent checks on fair price shops

[*Translation*]

Targets of Family Planning

944 **SHRI SANTOSH KUMAR GANGWAR** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether cases of tubectomy carried on persons above the age of 70 years has been reported from a number of States,

(b) if so, the details thereof,

(c) the instructions given in this regard,

(d) whether family planning targets have been fixed for various States,

(e) if so, the details thereof, and

(f) whether the Government propose to introduce a policy of discouragement/disincentives to make Family Planning a success?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAICHOWDHARY) (a) to (c) Under the National Family Welfare Programme only those couples with wives in the age group of 15-44 years are to be considered eligible couples for Family Planning. The States/ Union Territories have been given instructions to provide sterilisation services only to eligible categories of persons. However, no specific reports from the States are available about tubectomies having been performed on persons above the age of 70 years

(d) and (e) A statement giving State-wise and method-wise Family Planning targets fixed for 1990-91 is given in the attached statement

(f) To make family planning a success, the policy of disincentive/discouragement is already in practice in relation to Government servants in certain spheres e.g. no maternity leave is at present admissible to female Government servants for the third child and grant of educational allowance has been restricted to two children. However, for the general public (including Government servants) no new disincentive schemes have so far been finalized

STATEMENT*Family Welfare Targets For 1990-91*

Sl.No.	State/U.T./ Agency	Sterilisation	I.U.D.	CC Users	OD Users
1	2	3	4	5	6
1.	Andhra Pradesh	650,000	450,000	1,078,300	225,128
2.	Assam	254,000	90,000	40,000	30,000
3.	Bihar	550,000	475,000	359,100	59,700
4.	Gujarat	258,000	460,000	600,000	90,000
5.	Haryana	102,000	210,000	552,360	32,800
6.	Karnataka	360,000	262,000	264,630	77,900
7.	Kerala	200,000	150,000	297,200	50,300
8.	Madhya Pradesh	350,000	370,000	1,100,000	220,000
9.	Maharashtra	575,000	525,000	969,000	286,600
10.	Orissa	220,000	200,000	291,600	53,900

Sl.No.	State/U.T./ Agency	Sterilisation	I.U.D.	CC Users	OD Users
1	2	3	4	5	6
11.	Punjab	120,000	350,000	473,600	47,900
12.	Rajasthan	225,000	250,000	400,000	50,000
13.	Tamil Nadu	425,000	550,000	389,000	173,600
14.	Uttar Pradesh	785,000	1,535,000	1,459,500	224,900
15.	West Bengal	500,000	225,000	418,700	124,600
16.	Himachal Pradesh	34,000	60,000	75,000	12,000
17.	Jammu & Kashmir	38,000	26,000	16,000	4,000
18.	Manipur	10,000	8,000	5,100	500
19.	Meghalaya	800	2,000	3,000	2,000
20.	Nagaland	1,500	2,500	900	1,000
21.	Sikkim	1,000	1,300	800	1,300

Sl.No.	State/U.T./ Agency	Sterilisation	I.U.D.	CC Users	OD Users
1	2	3	4	5	6
22.	Tripura	11,000	2,500	1,600	2,100
23.	A & N Islands	2,000	1,500	1,580	380
24.	Arunachal Pradesh	2,300	2,400	300	700
25.	Chandigarh	3,500	10,000	11,180	900
26.	D & N Haveli	1,000	200	940	180
27.	Delhi	40,000	126,000	450,000	8,000
*28.	Goa	4,500	3,500	12,900	2,300
30.	Daman & Diu	350	330	750	120
31.	Mizoram	3,000	2,700	4,240	1,580
32.	Pondicherry	5,600	2,700	4,240	1,580
33.	M/O Defence	30,800	24,400	61,350	2,960

Sl.No.	State/U.T./ Agency	Sterilisation	I.U.D.	CC Users	OD Users
1	2	3	4	5	6
34.	M/O Railways	40,480	20,320	400,000	4,100
35.	Commercial			5,330,000	700,000
*29.	Lakshadweep	70	,150	1,000	300
	All India	5,803,900	6,400,000	15,079,530	2,492,788